



**Shri. H.S. Mahajan,**  
Principal District and Sessions Judge,  
**B E E D.**

Born on 14<sup>th</sup> May, 1963. Completed school education at Nagpur and college education at Nagpur/Pune. Did M. Com., M.A. (Management), L.L. M. Enrolled as an advocate in the year 1989. Appointed as Civil Judge, J.D., and J.M.F.C. in the year 1992 and posted at Mahagaon (Yeotmal). Then transferred to Malegaon (Akola) and worked there during the year 1995 to 1998. Thereafter, transferred to Chandur (Rlu.) in Amravati District and worked there during the period 1998 to 2002.

Promoted as Civil Judge, Senior Division at Chandrapur and worked there during the period 2002 to 2004. Then promoted as Ad-hoc District Judge at Akola and worked there during the period 2004 to 2007. Thereafter, transferred to pune and worked there for some period as Ad-hoc District Judge and thereafter as District Judge during the period 2007 to 2011.

Then transferred to Nashik and worked there as District Judge during the period 2011 to 2014, at Bombay during the period 2014 to 2017 and at Aurangabad during the period 2017 to 2019. Promoted as Principal District and Sessions Judge, at Parbhani and worked there during the period 01/08/2019 to 24/02/2020. Now posted as Principal District and Sessions Judge, at Beed on 26/02/2020.

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